

**GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS**

**LOK SABHA
UNSTARRED QUESTION NO. 4120**

TO BE ANSWERED ON THE 25TH MARCH, 2025/ CHAITRA 4, 1947 (SAKA)

DRIVE AGAINST DRUG SMUGGLING

**4120. SHRI SUDHEER GUPTA:
SHRI CHAVAN RAVINDRA VASANTRAO:
SHRI DHAIRYASHEEL SAMBHAJIRAO MANE:**

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the Government is working to make India a drug free nation by 2047 as part of its drive against drug smuggling;

(b) if so, the details thereof and the steps taken in this regard;

(c) whether the Government proposes to open new regional and zonal offices of NCB in different States and Union Territories across the country to control the menace of drug smuggling in the country and if so, the details thereof;

(d) the total number of persons arrested and convicted by the Narcotics Control Bureau (NCB) involved in drug smuggling in the country during each of the last three years and the current year; and

(e) the details of other steps taken/being taken by the Government to control drug smuggling in the country?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI NITYANAND RAI)**

(a), (b) & (e): As part of its drive against drug smuggling to make India a drug free nation, Government is taking various measures, some of which are mentioned below: -

(i) A 4-tier Narco-Coordination Centre (NCORD) mechanism for ensuring better coordination between Central & State Drug Law Enforcement Agencies and other stakeholders in the field of controlling drug trafficking and drug abuse in India has been established. An all in one NCORD portal has been developed for information related to drug law enforcement.

(ii) A dedicated Anti-Narcotics Task Force (ANTF) headed by Additional Director General/ Inspector General level Police Officer has been established in each State/ Union Territory to function as the NCORD Secretariat for the State/ Union Territory and follow-up on compliance of decisions taken in NCORD meetings at different levels.

(iii) To monitor the investigation of important and significant seizures, a Joint Coordination Committee (JCC) under the Chairmanship of Director General, Narcotics Control Bureau (NCB) has been set up by Government of India.

(iv) Border Guarding Forces (Border Security Force, Assam Rifles and Sashastra Seema Bal) have been empowered under the Narcotic Drugs and Psychotropic Substances (NDPS) Act, 1985 to carry out search, seizure and arrest for illicit trafficking of narcotic drugs at international

border. Further, Railway Protection Force (RPF) has also been empowered under NDPS Act to check drug trafficking along the railway routes.

(v) Narcotics Control Bureau (NCB) coordinates with other agencies like, Navy, Coast Guard, Border Security Force, State ANTF, etc., to conduct joint operations to control the drug trafficking.

(vi) Electronics scanning of consignments for drug detection at all Ports are being ensured.

(vii) Towards the capacity building of Drug Law Enforcement Agencies of the country, NCB is continuously imparting training to the officers of other Drug Law Enforcement Agencies.

(viii) A task force on Darknet and Crypto-Currency has been set up under the Multi Agency Centre (MAC) mechanism with a focus on monitoring all platforms facilitating Narco-trafficking, sharing of inputs on drug trafficking amongst Agencies/MAC members, interception of drug networks, continuous capturing of trends, modus operandi & nodes with regular database updates and review of related rules & laws.

(ix) To strengthen NCB and to increase its pan India presence, 536 posts in different level has been created in NCB. During this restructuring, special focus has been laid on cyber, legal, and enforcement aspects for more effective drug law enforcement.

(x) Nar-K9 Pool has been established in Zonal Offices of Narcotics Control Bureau at Jammu, Chandigarh, Delhi, Kolkata, Chennai, Ahmedabad, Bangalore, Imphal, Mumbai and Guwahati.

(xi) To assist all DLEAs/other investigation agencies for investigation and proactive policing, National Integrated Database on Arrested Narcotics Offenders (NIDAAN) portal is developed. It provides data of narcotics offenders involved in narcotics offences under Narcotic Drugs & Psychotropic Substances (NDPS) Act, 1985.

(xii) A National Narcotics Helpline “Madak-Padarth Nished Asoochna Kendra” (MANAS) has been created a 24x7 toll-free National Narcotics Call Centre helpline No.1933. Accordingly, MANAS has been envisioned as an integrated system providing a single platform for citizens to log, register, track and resolve drug related issues/problems through various mode of communications like call, SMS, Chat-bot, e-mail & web-link.

(xiii) Assistance is being provided by Central Govt. to the states for Upgradation of existing forensic science laboratories in the states under different schemes.

(xiv) A high-level dedicated group has been created in National Security Council Secretariat (NSCS) in November 2022 to analyze the drug trafficking through maritime routes, challenges and solutions (Maritime Security Group – NSCS).

(xv) Director General Level Talks by NCB are organized with neighboring and other countries such as Myanmar, Iran, Bangladesh, Indonesia, Singapore, Afghanistan, Sri Lanka, etc. to resolve various issues on drugs trafficking having international implications and issue of maritime trafficking.

(c): Regional Offices of Narcotics Control Bureau (NCB) have been increased from 03 to 07 by addition of 04 new Regional Offices at Amritsar, Guwahati, Chennai and Ahmedabad. Zonal Offices of NCB have also been increased from 13 to 30, across the Country by addition of 05 new Zonal Offices at Gorakhpur (Uttar Pradesh), Siliguri (West

Bengal), Agartala (Tripura), Itanagar (Arunachal Pradesh) and Raipur (Chhattisgarh) and by upgradation of 12 Sub-zones as Zones.

(d): The total number of persons arrested by the Narcotics Control Bureau (NCB) during year 2022 to 2024 and current year (upto January, 2025) is as under: -

Year	2022	2023	2024	2025(Jan)
Persons arrested	768	574	588	43

The total number of convictions in cases investigated by Narcotics Control Bureau (NCB) during year 2022 to 2024 and upto January, 2025 is as under: -

Year	2022	2023	2024	2025(Jan)
Persons convicted	54	104	110	-